(c) the details regarding the defence deals for which the proposal for appointing/registering the agents is under consideration of Government?

THE MINISTER OF OF DEFENCE (SHRI A.K. ANTONY): (a) to (c) On the basis of Ministry of Finance's instructions issued on 31st January, 1989. relating to Indian Agents of foreign suppliers for all the Ministries/Departments under the Government of India, supplementary instructions were issued by the Ministry of Defence in April, 1989 and in November, 2001 to regulate authorized Indian representatives/agents of foreign suppliers. The instructions provide for the regulation of representational arrangements through a system of registration, categorical and open declaration by the foeign suppliers of the services to be rendered by their authorized representatives/agents and the remuneration payable to them by way of fees, commission or any other method. So far no authorized Indian Representative/Agent has been registered by the Ministry of Defence in terms of these instructions. Defence Procurement Procedures provide for direct dealing with Original Equipment Manufacturers (OEMs) or Authorised Vendors or Government Sponsored Export Agencies (applicable in case of countries where domestic laws do not permit direct export by OEMs).

## Vacant posts in Sainik Boards

†1695. SHRI BALAVANT ALIAS BAL APTE: SHRI SHREEGOPAL VYAS: SHRI VINAY KATIYAR:

Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that a large number of posts are lying vacant in State and District Sainik Boards;
  - (b) if so, the State-wise details thereof;
- (c) whether Government have formulated any scheme to fill these posts; and
- (d) if so, the details thereof and by when these posts are likely to be filled?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): (a) and (b) A number of posts are lying vacant in State and District Sainik Boards. The State-wise details are given in the Statement (See below).

(c) and (d) These Boards are under the administrative control of various State Governments/Union Territory Administration. The Government has requested State Governments to fill up the vacant posts in these Boards expeditiously and their response has been positive.

†Original notice of the question was received in Hindi.

Statement

Strength of officials in RSBs/ZSBs

ૹ૽	SI. State/UT		Strengt	Strength of Rajya Sainik Boards	/a Sair	美聚	ards		Stre	Strength of Zila Sainik Boards	ila Sain	iik Boar	ş
Š			0	Officers		Staff			Officers	ş		Staff	
	¥	Auth'd	Neld √	/acant A	uth'd }	무	Vacant,	Auth'd	무 도	Held Vacant Auth'd Held Vacant Auth'd Held Vacant Auth'd	Auth'd	Held Vacant	cant
-	2	3	4	5	9	7	80	6	10	11	12	13	14
7	1. Andhra Pradesh	8	8	8	श्च	56	80	23	8	15	158	129	29
2	2. Arunachal Pradesh	٤	2	8	8	8	8	8	8	8	8	8	8
က	3. Assam	83	8	8	<b>5</b> 8	17	ව	9	2	8	73	69	8
4.	Bihar	8	8	8	16	න	07	ව	2	8	79	8	49
5	<ol><li>Chhattisgarh</li></ol>	05	8	8	42	8	8	95	8	8	88	78	9
9	6. Delhi	٤	8	2	17	12	95	8	8	8	8	8	8
7	7. Goa	2	2	8	7	£	6	8	8	8	8	8	8
œί	Gujarat	8	2	2	19	13	8	8	8	٤	38	8	8
တ	Haryana	R	8	2	4	8	95	19	Ź	15	406	295	111
6.	10. Himachal Pradesh	ස	8	۶	8	22	035	6	න	٤	8	<b>2</b> 2	4
Έ.	11. Jammu and Kashmir	9	8	8	<u>1</u> 9	16	8	6	8	05	6	8	2
12.	12. Jharkhand	8	8	۶	45	24	21	8	8	٤	ଞ	12	18
<u>13</u>	13. Karnataka	8	8	٤	9	4	95	7	8	8	22	28	ଞ
<del>1</del>	Kerala	8	92	2	35	23	12	15	15	8	114	5	13

					_	_		<b></b> -	_		_			_				,	
<del>+</del> :	<b>8</b>	Ξ	ප	8	8	×	8	8	8	62	8	47	124	23	•	0	,	742	
54	310	5	8	15	23	24	160	8	0	230	8	R	434	8	•	8	8	2444	
151	318	7	න	15	22	4	162	122	07	292	8	131	558	123	ı	15	8	3186 2444	
20	0/2	2	8	8	8	2	60	8	8	8	8	8	48	8	1	8	8	142	5
77	5	5	٤	8	8	92	88	20	83	21	8	4	17	80	1	2	8	210	=32 =352 435+3882=4317 275+3010=3285 150+872=1032
78	8 8	8	2	8	৪	8	17	<b>5</b> 4	ස	22	8	4	8	=	. •	5	8	352	=32 =352 435+3 275+3
28	<sub>ප</sub> ද	62	8	8	S	2	8	8	8	80	2	8	8	93	•	8	8	130	
33	<b>X</b> 8	93	6	23	<b>.</b> 60	60	8	23	5	47	4	<u>ඉ</u>	4	21	,	8	12	999	ZSBs.
용 !	37	ဌ	<del>=</del>	ຊ	4	6	4	52	16	22	5	න	4	<b>5</b> 4	•	8	12	969	Bs and and ZS
2 8	38	3	8	8	8	2	8	8	2	ខ	8	8	2	8		8	8	18	ill the RS he RSBs
88	<b>Z</b> 2	5	2	2	2	٤	8	8	٤	92	8	8	03	2	ı	8	5	65	glance rized in a ng in all t
8 8	<b>3</b> 5	5	5	5	5	8	8	පු	8	8	8	8	8	63	-TJ-	8	6	83	Boards inds inel at a aff autho aff existir
		. Manipur	i. Meghalaya	. Mizoram	). Nagaland	Orissa	. Punjab	. Rajasthan	Sikkim	. Tamil Nadu	). Tripura	. Uttaranchal	). Uttar Pradesh	. West Bengal	). Andaman & Nicobal	Chandigarh	. Pondicherry UT	TOTAL:	(-) Information not available 1. Total No. of Rajya Sainik Boards 2. Total No. of Zila Sainik Boards 3. Status of employed personnel at a glance (a) Total No. of Officers & Staff authorized in all the RSBs and ZSBs (b) Total No. of Officers & Staff existing in all the RSBs and ZSBs (c) Net Deficiency of Officers & Staff
5. 5	<u>i</u>	٦٢.	<u>6</u>	<u>€</u>	20.	21.	22	23.	24	25.	26	27.	28.	29.	30.	31.	35		(C)